

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 123(ND)/2013

IN THE MATTER OF:

Mr. Rakesh Kumar Jain

.....Petitioner

v.

M/s. Metcalf Properties Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397/398

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) :

For the Respondent(s) : Mr. Harshit Agarwal, Advocate for Respondent No. 4

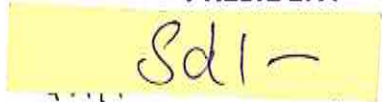
Mr. Abhinav Lal, Advocate for Respondent Nos. 1 to 3, 5 to 8

ORDER

A request for pass over has been made which cannot be accepted as one of us (Hon'ble Mr. R. Varadharajan Member (J)) shall sit for single Bench hearing after post lunch.

List for further consideration on 26.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER JUDICIAL

19.09.2017

VINEET